

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:336

ANSWERED ON:20.03.2013

URBAN SANITATION

Naik Dr. Sanjeev Ganesh; Pandey Saroj

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether sanitation level in the urban areas including Mumbai and other A and B category cities is reportedly not at par with international level;
- (b) if so, the details thereof and the reasons therefor along with the steps taken/ being taken by the Government in this regard;
- (c) the details of the financial and other assistance provided by the Government for the purpose during the last three years and the current year, city, year and State-wise; and
- (d) the details of works undertaken by the said assistance during the above-mentioned period, city and State-wise ?

**Answer**

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 336 FOR 20.3.2013 REGARDING URBAN SANITATION

(a) and (b): Public Health and Sanitation in urban areas is a State subject as per the Constitution of India List II – State List entry 6.

Sanitation is defined as safe management of human excreta, including its safe confinement, treatment, disposal and associated hygiene-related practices. In addition to management of human excreta and associated public health and environmental impacts, it is recognized that integral sanitation solutions need to take account of other elements of environmental sanitation, i.e. solid waste management; generation of industrial and other specialized / hazardous wastes and drainage;

There is no defined International level but different countries have their own methods of defining sanitation. The Government of India / Ministry of Urban Development formulated the National Urban Sanitation Policy (NUSP) on 03.10.2008. One of the components of NUSP is National Monitoring and Evaluation by periodic sanitation rating of cities by independent agencies.

The national rating for cities has been launched by the Government of India to achieve the goals of the National Urban Sanitation Policy (NUSP) which aims at making Indian cities and towns totally sanitized, healthy, and livable. The first such exercise undertaken during 2009-2010 with publication of results in May 2010 rated 423 cities (with population greater than 100,000) for their performance across various aspects of sanitation.

The Ministry of Urban Development acts as a facilitator in framing broad policies, programmes and guidelines on Urban Sanitation. The Central Government supplements the efforts of State Governments/Union Territories in providing sanitation facilities through various schemes as follows:

i. In order to supplement the effort of State Governments, the Ministry of Urban Development launched Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in 2005 with a view to provide financial assistance for creating infrastructure facilities in all the urban areas of the country including sanitation with a reform oriented agenda. The cities are supported through Urban Infrastructure & Governance (UIG) Sub-Mission of JNNURM and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). Projects in the sectors of Sewerage, Drainage and Solid Waste Management are supported through grant of Additional Central Assistance (ACA).

ii. Ministry of Urban Development has also formulated a Scheme for Urban Infrastructure Development Scheme in Satellite Towns/Magnets of Million plus Cities (UIDSST). The objectives of this scheme amongst others are to develop urban infrastructure facilities such as water supply, sewerage, drainage and solid waste management etc. at Satellite towns/ Counter Magnets around seven mega-cities.

iii. The Ministry has also launched North Eastern Region Urban Development Programme (NERUDP). The capital cities of the five states are covered in the first phase viz., Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland) and Shillong (Meghalaya). Solid Waste Management Projects are also supported under this scheme.

The details of financial and other assistance provided by the Government for the purpose during the last three years and current year and projects undertaken under Urban Infrastructure and Governance (UIG) Sub-Mission of JNNURM on Sanitation (Solid Waste Management, Drainage and Sewerage) is at Annexure –I. Details of projects under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) is at Annexure-II. Details of projects under Urban Infrastructure Development Scheme in Satellite Towns Magnets of Million plus Cities (UIDSST) is at Annexure-III. Details of projects for North Eastern Region Urban Development Programme (NERUDP) is at Annexure IV.